

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/291/ (IB)/2017

NAME OF THE PETITIONER(S) : BHARATHI AIRTEL LTD

NAME OF THE RESPONDENT(S) : GEMINI COMMUNICATIONS

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. ANUPAMA KUMAR Counsel for
for M/s R. Parthasarathy & Petitioner

Anupama Kumar

ORDER

Counsel for the petitioner present. No representation for the respondent. Counsel for the petitioner is directed to issue private notice along with copy of the Petition to the respondent and file the proof of sending and delivery thereof along with an affidavit by the next date of hearing. Registry is also directed to issue fresh notice to the respondent. Counsel for the petitioner is also directed to file an affidavit and bank statement as per Section 9 (3) (b) & (c) of I&B Code, 2016. Put up on **21.07.2017 at 02.30 P.M.**

(Ch. Md. Sharief Tariq)
(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
(K. Anantha Padmanabha Swamy)
Member (Judicial)